

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 106(ND)13
CA. NO.

CORAM:




PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

**NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. Freez King Industries Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Mr. Arun Khatpala	Adv	for Petitioner	
2.	Mr. Sowash Gupta	Adv		
3.	Mr. Purnee Talwar	Adv		
4.	Mr. Deefax Barshra	Adv	for Respondent No. 6	
5.	Mr. Saurabh Kelia	Adv	for Resp.	
6.	Mr. Pwinder	Adv.		
ORDER				

7.

Interim report received from the administrator has been placed on record. Final report is yet to come. In view of the same, the case is fixed for further consideration on 18.10.2016.

[Signature]
(Ina Malhotra)
Member (Judicial)
[Signature]
(R.Varadharajan)
Member (Judicial)